

1985-86 - Assam (99%), Gujarat (98%), Haryana (99%) Orissa (90%).

1986-87 - Andhra Pradesh (96%), Karnataka (93%), Maharashtra (99%), Manipur (93%), Orissa (97%), Tamil Nadu (83%), Tripura (82%), D&N Haveli (70%), Goa Daman & Diu (96%), and Mizoram (42%)

The State Governments have not been able to achieve the targets because of difficulties in energising people's participation and inadequate infrastructure in the field.

(c) and (d). The Monitoring and evaluation is being streamlined by computerised data in each State/U.T. An operational Guide Book has been prepared for this purpose.

[*Translation*]

Sale of Lottery Tickets by State Bank of Indore

508. SHRI RAJ KUMAR RAI: Will the Minister of FINANCE be pleased to state:-

(a) whether attention of Government has been drawn to the news item captioned "Indore Bank Lottery Ka Mohra Karamachari Neta Maun" appearing in the daily 'Bhaskar' of 25 May, 1985 published from Indore, Madhya Pradesh;

(b) if so, the action taken by Government in this connection;

(c) the total value of lottery tickets sold by various branches of State Bank of Indore and the rules under which they sold these tickets;

(d) whether it is a fact that the Bank had issued some circulars in connection with the sale of lottery tickets and if so, the details in this regard; and

(e) the number of officers, union leaders who were found involved in this scandal and the action taken against them and the present position of this case?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a). Gover-

ment have seen the News Report referred to in the Question.

(b) to (e). The State Bank of Indore have reported that a circular was issued from their Head Office to their 162 branches and 2 Zonal Offices in May, 1985 to sell lottery tickets on behalf of Indore Table Tennis Trust to help them in raising funds for construction of Table Tennis-Stadium at Indore. The total value of lottery tickets sold by Bank's various branches was Rs. 4,19,680/-.

As per the Banking Regulation Act, a Bank can do things as are incidental or conducive to the promotion or advancement of its business. The State Bank of Indore have reported that this activity was aimed at mobilising deposits for the bank and also creating goodwill by supporting the cause of promoting sports in the area of Bank's operations. The service was rendered without charging any commission.

The Bank have further reported that there was no scandal in the sale of lottery tickets and as such the question of involvement of anyone does not arise.

[*English*]

Rise in Rate of Inflation

509. DR. V. VENKATESH:
SHRI BALASAHEB VIKHE
PATIL:

Will the Minister of FINANCE be pleased to state:

(a) whether Government are aware that the poor and middle class are badly affected by the rise in the rate of inflation;

(b) if so, the reasons for the escalating inflation; and

(c) the step taken to check the rate of inflation?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) and (b). The pressure on prices during the current financial year has been mainly caused by